

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1340 of 2019

IN THE MATTER OF:

Ritu Murli Manohar Goyal

...Appellant

Versus

SVG Fashions Ltd. & Anr.

...Respondents

Present:

For Appellant : Mr. Keith Varghese, Advocate

For Respondents : Mr. Rakesh Kumar and Mr. Sumit Kansal, Advocates

ORDER
(Through Virtual Mode)

16.06.2020 I.A. No. 1400 of 2020 has been filed for clarification and modification of the judgment dated 22nd May, 2020 to the extent of 'Corporate Debtor' being burdened with payment of resolution cost.

Since the concerned Bench is not available today, list the appeal before the appropriate Bench on **19th June, 2020**.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

/ns/rr/